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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 51/NCLT/AHM/2017 (New)  
High Court of Bombay CSP No. 822/2016 c.w. CSD 786/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

Name of the Company: Pentek Pen & Stationery Pvt. Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956;  
230-232 of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Manish R. Bhatt	Sr. Advocate	}	Sanghani
	with			
2.	Mr. Karan Sanghani	Advocate	}	
	[M.R. Bhatt & Co.]			

**ORDER**

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 21.04.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 13<sup>th</sup> day of April, 2017.